

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:200
ANSWERED ON:04.08.2000
EXPORT OF SURPLUS SUGAR
NAWAL KISHORE RAI;Y.S. VIVEKANANDA REDDY

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the production of sugar in the country is estimated to be more than its consumption during 2000-2001;
- (b) if so, the details thereof alongwith the quantity of sugar estimated to be required for domestic consumption and the estimated quantity of surplus sugar likely to be available during the above period;
- (c) whether the Government have formulated any concrete policy for export of surplus sugar;
- (d) if so, the details thereof;
- (e) whether the Government have allowed private owned sugar mills to export 10 lakh tonnes of sugar;
- (f) if so, the details thereof;
- (g) the impact on the prices of sugar in the domestic market as a result thereof; and
- (h) the strategy chalked out by the Government to check the price rise of sugar?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR)

(a),(b),(c),(d),(e),(f),(g) & (h): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b),(c),(d),(e),(f),(g) & (h) OF THE STARRED QUESTION NO. 200 | ANSWER IN THE LOK SABHA ON 4-8-2000.

(a) & (b): The sugar production during the current 1999-2000 season (October - September) is expected to be of the order of 180 lakh tonnes as against last season's production of 155.20 lakh tonnes. Taking into account the last three year's carry over stocks of 67.23 lakh tonnes, the total availability of sugar works out to 247.23 lakh tonnes during the current season against the estimated consumption of 150.84 lakh tonnes. As such, stocks at the end of the season i.e. on 30th September, 2000 are estimated to be 96.39 lakh tonnes.

(c),(d),(e) & (f): Government have decided to allow export of 10 lakh tonnes of domestically produced sugar, which can be carried out by the sugar mills either directly or through the exporters. The export of sugar is not restricted to private owned sugar mills.

In order to make the sugar exports viable, Government, have decided to exempt the quantity of sugar exported for purpose of calculating the levy obligation. To begin with, this exemption will be available for a period of six months, w.e.f. 1st June, 2000.

(g) & (h): Due to the comfortable level of domestic sugar stocks and judicious releases of freesale sugar, no adverse impact on the prices of sugar in the domestic market is anticipated.